

Committee has completed its deliberations and its report is under preparation.

(b) Does not arise.

Cholera in Kashmir

1810. Shri Raghunath Singh: Will the Minister of Health be pleased to state how many persons died of Cholera in Kashmir during the months of October and November, 1960 and the help rendered by the Central Government for Cholera Victims of the State?

The Minister of Health (Shri Karmarkar): Four hundred and ninety-nine deaths from Cholera have been reported from Jammu and Kashmir during the period 20th October to 16th November, 1960.

At the request of the Government of Jammu and Kashmir the Central Research Institute, Kasauli, supplied to the State Government 8,00,000 cc of Cholera vaccine.

Postal Circle for Kerala

1811. { Shri Kodiyan:
Shri Maniyangadan:

Will the Minister of Transport and Communications be pleased to state:

(a) whether the Kerala Government have requested the Centre to form a separate postal circle for Kerala; and

(b) if so, the attitude of Government in this respect?

The Minister of Transport and Communications (Dr. P. Subbarayan):
(a) Yes.

(b) The matter is under consideration.

Port for Export of Iron Ore

1812. Shri Achar: Will the Minister of Transport and Communications be pleased to state whether it is a fact that Rumania and Italy have expressed their preference to lift the iron

ore they want from a port in the West Coast of India?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): Information has been received from our Embassy in Rome that the Italians are anxious to send a delegation to India to negotiate the purchase of half a million tons of low grade ore from a major port on the West Coast on a long term basis.

A Rumanian Delegation is expected shortly in Delhi to negotiate the purchase of one million tons of high grade of iron ore for a period of 10 to 15 years. The Rumanians have not yet indicated their preference for any particular mining area but have stated that on account of the freight lead from India to their countries they prefer supplies from the West Coast.

Railway Committees

1813. Shri Aurobindo Ghosal: Will the Minister of Railways be pleased to state:

(a) whether representatives to the following bodies in the Railways are elected from the staff or nominated by the organised unions;

(i) Labour Welfare Advisory Committees; (ii) Staff Benefits Funds Managing Committees; (iii) Productivity Councils; (iv) Quarters Committees; and (v) Hospital Visiting Committees;

(b) whether any modification is proposed in their set-up; and

(c) if so, the nature thereof?

The Deputy Minister of Railways (Shri Shahnawaz Khan): (a) (i). Of the six representatives of staff on these Committees which are now known as 'Advisory Committees for welfare works', four are representatives of recognised unions and two are nominated by the Railway Administration. (ii) Of the ten representatives of staff, six are from recognised Unions and the remaining four are normally elected by the

Central Staff Council. (iii) All the representatives of the staff on the Production Committees are nominated by the Administration, (iv) and (v) There is no Uniformity in regard to the composition of these Committees on the Railways, as individual Railways have been left to form such Committees, as appropriate.

(b) No.

(c) Does not arise.

Payment of Arrears to Employees

1814. Shri Narayanakutty Menon: Will the Minister of Transport and Communications be pleased to state:

(a) whether all employees under the Divisional Engineer, Telegraphs, Trichur, and Superintendent, Central Telegraphs, Cochin, have been paid the arrears as per the Government order on the Second Pay Commission report; and

(b) if not, why the arrears have not been paid so far?

The Minister of Transport and Communications (Dr. P. Subbarayan): (a) No, Sir. The majority of employees have been paid arrears.

(b) The question of linking the pay of Task Work Messengers in the revised scale with the task work earnings is under the consideration of Government. After this is finalised, the question of drawal of arrears for Task Work Messengers under Superintendent, Central Telegraphs, Cochin will be taken up. As for other officials, action to draw arrears is in progress.

Full Finance Scheme

1815. Shri Tangamani: Will the Minister of Community Development and Co-operation be pleased to state:

(a) whether Government have enquired about details of "full finance scheme" organised by Madras State:

(b) if so, what are those details; and

(c) whether Government propose that other States should also follow this scheme?

The Deputy Minister of Community Development and Co-operation (Shri B. S. Murthy): (a) Yes.

(b) A note outlining briefly some of the salient features of the scheme as approved by the Government of Madras is laid on the Table. [See Appendix III, annexure No. 48.]

(c) The scheme is being tried in a few selected areas in Madras and no detailed evaluation of the results is yet available. It is understood that the Madras government have appointed a Committee to examine the working of the scheme. The question whether other states should be asked to take up the scheme will be decided only after a detailed examination of the report.

2. The Government of India on the 4th of October, 1960, have communicated certain policy decisions to state governments in respect of co-operative policy following the report of the Mehta Committee on co-operative credit and the N.D.C. resolution on that report. A system of outright grants to primary co-operative societies and central banks with a view to the creation of "special bad debt reserves" has been provided in this policy decision and the objects of the Madras schemes may also be achieved if the policy communicated to the state governments is followed by them.

3. As the implementation of the Full Finance Scheme requires intensive supervision over the cooperatives, the state government have been sanctioning subsidies to the Cooperative Central Banks towards the cost of employment of additional supervisors at the rate of 1 supervisor for every 3 agricultural banks and 1 supervisor for every 6 small-sized societies on a tapering scale indicated below:—

1st year	Rs. 100 per mensem.
2nd year	Rs. 50 Do.
3rd year	Rs. 25 Do.
4th year	Rs. 12½ Do.